

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Nirmala Narayanan & 1
Vs
Madras Chemicals & Polysters Pvt Ltd & 11 Ors

MAIN PETITION NUMBER : CP/67/2020

(IA/MA) APPLICATION NUMBERS

IA(CA)/70(CHE)/2024; IA(CA)/71(CHE)/2024; IA/577/2020

ORDER

Present: Ld. Counsel Shri. Anant Merathia for the Petitioner.

Ld. Counsel Shri. Alladi Rahul for the Respondent No. 1.

Ld. Counsel Ms. Dhanya Dheekshitha for Respondents No. 7 and
8.

Ld. Counsel Ms. Abitha Banu for Respondents No. 4 to 6.

Respondent No. 2, 3, 9, 10, 11 and 12 are ex-parte.

Ld. Counsel for the parties submit that the Respondents No. 2 and 3 had given some settlement proposal which is being considered by the parties. Parties also had a meeting on 02.06.2024.

Ld. Counsel Shri Anant Merathia submits that two three weeks time is required by the Petitioner to respond to the proposal given.

At request, list the petition and application on **10.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)